

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). Necessary information is being collected and will be laid on the Table of the House as soon as possible.

**Tripura Administration Press,
Agartala**

1788. Shri Dasaratha Deb: Will the Minister of Works, Housing and Supply be pleased to state:

(a) how many paid probationers have been working under the Tripura Administration Press, Agartala;

(b) how long they have been working as paid probationers;

(c) how many of them have been promoted since 1957; and

(d) whether promotion is effected on the consideration of seniority or on any other basis?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) Eight.

(b) 2 for 18 years 4 months;

1 for 2 years 7 months;

1 for 2 years 4 months;

1 for 1 year 11 months;

3 for 11 months.

(c) Six.

(d) On the basis of merit-cum-seniority.

Doles to Unemployed Destitutes

1789. Shrimati Ramdulari Sinha: Will the Minister of Planning be pleased to state:

(a) whether there is any proposal or scheme for giving doles to the unemployed destitutes;

(b) what action has been taken on the recommendation of Jayaprakash Narayan Committee in regarding to making provision for employment to the destitutes; and

(c) what will be the number of such destitutes and for how many of them

provision for employment is to be made during the current financial year?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) to (c). There is no proposal to give doles to unemployed destitutes. The rural works programme, which is being extended, will provide additional employment in rural areas, specially during the slack agricultural seasons.

Loans to East Pakistan Refugees

1790. Shrimati Renu Chakravartty: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any decisions have been taken for writing off small loans taken by East Pakistan refugees;

(b) whether any representation has been received from the displaced lawyers in the suburban municipalities for writing off their small equipment loan; and

(c) Government's reaction thereto?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) The question of remission of loans was discussed between the Chief Minister of West Bengal and the Minister for Works, Housing and Supply at Calcutta on the 2nd August 1962. It was agreed that each case should be considered on its merits in accordance with the normal procedure. Where a loanee was not in a position to repay the loan, the District Officer would report for action to remit the loan but where a loanee had repaying capacity, no remission would be justified.

(b) No.

(c) Does not arise.

Abolition of 'Special E' and 'Special F' Classes Accommodation in New Delhi

1791. Shri S. M. Banerjee: Will the Minister of Works, Housing and Supply be pleased to state: